

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD.

Allahabad this the 31st day of July 1995.

Original Application no. 650 of 1995.

Hon'ble Dr. R.K. Saxena, Judicial Member.

P.L. Yadav, S/o Sri Ram Kishan, Working as Account Assistant under Senior Divisional Account Officer, N. Rly, D.R.M.'s Office, Allahabad.

... Applicant.

C/A Sri Anand Kumar.

Versus

- i. Union of India through Financial Advisor and Chief Account Officer, Northern Railway, Baroda House, New Delhi.
- ii. Senior Divisional Account Officer, N. Rly, D.R.M Office, Allahabad.

... Respondents.

C/R Sri P. Mathur.

O R D E R (Oral)

Hon. Dr. R.K. Saxena, Member-J

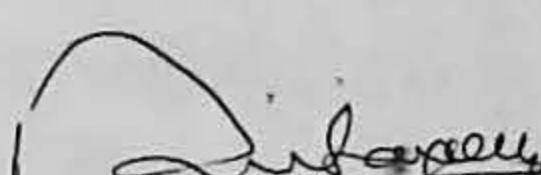
This OA has been filed by Sri P.L. Yadav for seeking relief that the allotment order passed in favour of respondent no. 2 out of priority list, may be cancelled and, suitable direction be issued for consideration of the entitlement of the applicant.

Cont.....2/-

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2. The matter was pending at the stage of filing counter-affidavit but the learned counsel for the respondents Sri P. Mathur contends that whatever relief was sought for by the applicant, has been given. He clearly mentions that quarter no. 647 A <sup>allotted</sup> type III, Loco Colony, Allahabad, is <sup>in the name</sup> of the applicant. Learned counsel for the applicant <sup>in the name</sup> conceded the allotment of the quarter of the applicant and, therefore, prayer for withdrawal of the O.A. is <sup>made</sup> sought. The O.A., is therefore, dismissed as withdrawn.

3. No order as to costs.

  
Member-J

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